

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 04/BB/2021	For admission (obj not filed)	Sec 9 of I&B code 2016	Narangs International Hotels Pvt Ltd BY VC	Kala Agarwal, PCS	Coffee day Global Ltd	Anuparna Bordoloi

ADVOCATE FOR PETITIONER/s: *Kala Agarwal*

ADVOCATE FOR RESPONDENT/s: *Anuparna Bordoloi*

ORDER

Heard Ms. Kala Agarwal, learned PCS for the Petitioner and Ms. Anuparna Bordoloi, learned Counsel for the Respondent, through Video Conference.

Post the case on **15.04.2021**.

[Signature]
MEMBER (T)

[Signature]
MEMBER (J)

SS

[Signature]